

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3267**  
TO BE ANSWERED ON 15.03.2018

**RECONSTRUCTION OF DAMAGED ROADS UNDER PMGSY**

**3267. SHRI OM BIRLA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the total length of road constructed along with the funds utilized by the Union Government under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last financial year, State-wise;
- (b) whether the Government is also engaged in the reconstruction of damage roads previously constructed under the said Yojana;
- (c) if so, the length of the roads reconstructed by the Government during the last three years, State-wise;
- (d) the details of the time-frame fixed by the Government for recarpeting of the roads constructed under PMGSY; and
- (e) whether there exist any mechanism for the maintenance and reconstruction of the damaged roads constructed under the scheme and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): Under Pradhan Mantri Gram Sadak Yojana (PMGSY), details of the total length of road constructed and funds utilized are as per Annexure-I.

(b) to (c): MoRD had launched PMGSY –II in 2013-14. PMGSY-II is mainly focusing the up-gradation of Through routes and Main Rural Links catering to large population by connecting population over a large area and which act as a collectors of traffic from smaller roads and such roads would provide access to growth centers and pass through or terminate in a Rural Hub.

Under PMGSY II, roads already constructed/upgraded under PMGSY-I, will become eligible on completion of design life and on the basis of capacity requirement to accommodate traffic if it has gone beyond the projected traffic and such traffic cannot be accommodated in the existing carriageway width, with the required level of service. The deteriorated condition of the road due to non maintenance or non-undertaking of renewal works at the required time cannot become a criterion for taking the roads of PMGSY-I in PMGSY-II.

A target length of 50,000 Kms has been allocated to all the States under PMGSY – II for the 12th Five-year plan period. The details of road length constructed under PMGSY-II during the last three years are as per Annexure-II.

(d) to (e): All roads sanctioned under PMGSY are covered by a 5year maintenance (Defect liability Period) by contractors. Maintenance of these roads after the defect liability period is the responsibility of the State Government out of its own resources.

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Annexure referred to in reply to part (a) of Lok Sabha Unstrred Q. No.3267 due for 15.03.2018

Details of the total length of road constructed along with funds utilized during 2016-17

S.No	State (s)	Length (Km)			Fund utilized (Rs. in Cr.)
		Target for 2016-17	Length completed upto March'17	% Achievement	
1	Andhra Pradesh	1,350	733.55	54%	214.54
2	Arunachal Pradesh	650	1360.51	209%	339.01
3	Assam	750	929.52	124%	273.75
4	Bihar	6,540	6601.62	101%	2830.38
5	Chhattisgarh	2,750	1019.57	37%	313.59
6	Goa	0	0.00	0%	0.00
7	Gujarat*	211	211.88	100%	40.42
8	Haryana	52	62.85	121%	57.65
9	Himachal Pradesh	500	1429.27	286%	213.38
10	Jammu And Kashmir	1,050	1785.16	170%	-0.11
11	Jharkhand	3,000	3119.52	104%	652.62
12	Karnataka	800	897.09	112%	291.81
13	Kerala	430	314.33	73%	223.90
14	Madhya Pradesh**	5,200	5081.97	98%	1393.94
15	Maharashtra	1,900	2000.70	105%	578.87
16	Manipur	790	1485.85	188%	236.22
17	Meghalaya	400	368.87	92%	154.21
18	Mizoram	200	298.08	149%	74.07
19	Nagaland	150	395.00	263%	2.08
20	Odisha	6,200	5796.93	93%	1479.39
21	Punjab	450	586.53	130%	225.25
22	Rajasthan	3,000	3110.10	104%	575.08
23	Sikkim	150	247.42	165%	80.67
24	Tamil Nadu	800	883.19	110%	253.19
25	Tripura	400	405.62	101%	84.88
26	Uttar Pradesh	3,900	3095.25	79%	900.57
27	Uttarakhand	1,000	1989.32	199%	315.36
28	West Bengal	4,100	2825.53	69%	753.54
29	Telangana	900	408.64	45%	164.31
<b>Total:</b>		<b>48,812</b>	<b>47,447.00</b>	<b>97%</b>	<b>12,722.57</b>

**Annexure-II**

**Annexure referred to in reply to part (b) to (c) of Lok Sabha Unstarred Q. No. 3267 due for 15.03.2018**

**(Length in km)**

**Statement showing the length of roads upgraded under PMGSY-II during last 3 years**

<b>Sl. No.</b>	<b>States</b>	<b>Length of road works completed (in Fy 2015-16)</b>	<b>Length of road works completed (in Fy 2016-17)</b>	<b>Length of road works completed (in Fy 2017-18 upto Feb.)</b>
<b>1</b>	<b>Andhra Pradesh</b>	767.59	438.573	34.714
<b>2</b>	<b>Chattisgarh</b>	-	-	8
<b>3</b>	<b>Gujarat</b>	754.03	211.94	6.9
<b>4</b>	<b>Haryana</b>	318.99	17.968	41.15
<b>5</b>	<b>Karnataka</b>	729.03	909.783	16.06
<b>6</b>	<b>Kerala</b>	-	-	66.68
<b>7</b>	<b>Madhya Pradesh</b>	-	-	81.56
<b>8</b>	<b>Maharashtra</b>	573.99	1450.719	264.788
<b>9</b>	<b>Punjab</b>	-	207.51	724.695
<b>10</b>	<b>Rajasthan</b>	-	-	11.74
<b>11</b>	<b>Tamil Nadu</b>	-	-	27
<b>12</b>	<b>Uttar Pradesh</b>	326.45	1291.643	2555.635
<b>13</b>	<b>Telangana</b>	177.52	-	130.366
<b>Grand Total</b>		<b>3647.60</b>	<b>4528.14</b>	<b>3969.29</b>